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required, I will get it from the U.P. Government.

SHRI JAGJIT SINGH ANAND: You should get the information from the U.P. Government, where it was sent, how it was used, who was bribed and how much out of this Rs. 1.85 lakhs.

SHRI P. RAMACHANDRAN: I have given whatever information I have. If more information is required, I will definitely try to get it and furnish it.

Deterioration in the law and order situation in Delhi

*393. SHRI DINESH GOSWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that in many areas of Delhi people are getting apprehensive to move out in the night due to the deteriorating law and order situation; and
- (b) if so, what remedial measures Government propose to take in this regard?

THE MINISTER OF STATE THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The law and order situation in Delhi has improved and there is no justification for entertaining any apprehension on that score.

(b) A statement indicating the steps taken to keep crime under check is laid on the Table of the House.

Statement

- (i) Intensive foot and mobile patrolling both during day and night, is being done.
- (ii) Armed pickets are being detailed at strategic points to check the movements of criminals at odd hours.
- (iii) "Thikri Pehra' is being organised with the help of local residents in rural and sparsely populated areas which are vulnerable crime.

- (iv) A vigilance Squad to check eveteasing and pick-pocketing has been set up in every district.
- (v) A special centralised squad has also been set up to collect crimi- nal intelligence and detect criminals and gangs operating in Delhi.
- (vi) Surveillance over known criminals is being strengthened and records of criminals up-dated.
- (vii) Special watch is being kept on released criminals.
- (viii) Externment proceedings against criminals are being stepped up. _____
- (ix) Following action has been taken to augment the strength of the Delhi Police:
 - (a) The strength of the mounted police has been increased.
 - (b) A new police district called the West Delhi District has been created.
 - (c) 8 new police stations and 12 police posts have been set up.

To meet the immediate additional manpower requirements the number of C.R.P. Battalions with the Delhi Police has been raised from 4 to 6.

SHRI DINESH GOSWAMI: Sir, the hon. Minister has stated that the law and order situation has improved. Obviously, this is a matter on which there will be differences of opinion between the Members on the Treasury Benches and the Opposition. But I do not want to join issue on this. That fact that he has said that this has improved shows that he has impliedly admitted that the law and situation in Delhi was deteriorating. Now, this deterioration in the law and order situation is not confined only to Delhi, but it is there throughout the Mr. Dwivedi country and yesterday pointed out in the House the situation that is prevailing even when passengers travel by trains. May I know from the hon. Minister whether, apart from taking preventive measures, he will at all try to identify

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as to why there has been a total deterioration in the law and order situation throughout the whole country? Does he not feel that this deterioration in the law and order situation is only a symptom of a total deterioration in the political and social atmosphere in the country and is it not because of the fact that the Government is giving an impression to the country that they do not have the political will to fight the anti-social elements and the antisocial elements are getting the impression that the atmosphere is such that they have got a field day?

SHRI DHANIK LAL MANDAL: Sir, as I have pointed out in my statement, there is improvement in the law and order situation. Improvement has been effected. If you want I will quote statistics to prove my point. As regards the will of the Government to solve the economic and social problems there is no will lacking. We have enough will and determination to solve all these problems created in 30 years of Congress misrule.

SHRI DINESH GOSWAMI: He has said that he has got the statistics. Let him give the statistics.

MR. CHAIRMAN: The hon. Minister said that he is going to give the statistics to prove his point. If he has got the statistics, he can give it.

SHRI DHANIK LAL MANDAL: I quote the statistics from March onwards of this year itself.

AN HON. MEMBER: Give figures of 30 years of Congress rule.

SHRI DHANIK LAL MANDAL: Murder: March-22, April-14, May-19, June-11, July-9. So, there is improvement in June and July as compared to March.

(Interruptions)

MR. CHAIRMAN: You go on.

SHRI DHANIK LAL MANDAL: Dacoity: March-6, April-7, May-2, June-5 and July-nil. (Interruptions) Attempt to murder: March-28, April-23, May-33, June-16, July-14.

MR. CHAIRMAN: That is all right. You put your second supplementary.

SHRI DINESH GOSWAMI: wants to rely upon the statistics. Sir, you should lay down some procedure in the House that when answers are given, these statistics should be laid in the House in advance. Apart from that, the hon. Minister has said that they have got the political will to weed out the evils of 30 years Congress rule. May I know from him whether this political will also indicate that they have got the determination to weed out the present Prime Minister who was very much a part of 30 years of Congress rule in the country?

SHRI DHANIK LAL MANDAL: Sir, I am very sorry that I made that observation. I did not mean the Prime Minister. I just retaliated to what he said.

SHRI KHURSHED ALAM KHAN: Sir, it means the hon. Minister is very much satisfied with two or three people being killed everyday in this city and he seems to be keeping the statistics for his own satisfaction and not for the satisfaction of the public of Delhi. I may also say here that he is trying to divert the attention of the people by creating the Police Commissioner set-up. Is it not a fact whether the Police Commissioner himself has admitted that the situation is very much grave and there is no improvement even when this Police Commissioner set-up is created In view of this fact, may I Delhi? know from the hon. Minister whether these statistics have been cooked up by him in his own office or whether they have been supplied by the Police Commissioner?

SHRI MORARJI R. DESAI: These are baseless allegations, if I may say so. I do not know how he can draw these inferences. These statistics are given by the Police Commissioner and the Police Commissioner has not said that the situation has deterio-

rated. He is in touch with me and in his opinion the situation is improving. So, what is the use of saying all these things?

SHRI KHURSHED ALAM KHAN: And what he is saying to the public is not true.

MR. CHAIRMAN: The statistics are from the Department.

SHRI CHARANJIT CHANANA: am glad that the Prime Minister has said that the Police Commissioner has been keeping him informed the crime situation in Delhi. unfortunately, the crime statistics are available and published. When we attended different meetings on crime situation convened by the hon. Home Minister, even then we had pointed out-I had specially pointed out—one thing that if at all you wanted to take credit, the only credit that the Government could take was of establishing a record of the economic crimes. If you kindly see the statistical table of the crimes Delhi, you will find that the snatch ings have been increasing in a cumulative manner. That is an economic crime. You see your statistical tab1 in the case of thefts also and robber-Now these crimes might lead to murder also. They might lead to attacking a person also. That is a different thing. While it is a law and order situation, my submission to the hon. Home Minister is-and it has always been-as to what has he done in finding out the causes of these because these crimes have crimes, some roots and basically the crimes in Delhi, which is an urban centre, have an economic root also. the hon. Minister throw some light on this particular development?

SHRI MORARJI R. DESAI: I am prepared to give a substantial prize to anybody who puts me wise about all the reasons for crimes. Crime is not a new thing. If there is increase in efficiency in Government crime is held down. If that is not so, it goes up. Therefore, we are trying to see that

the efficiency of the machinery increases and crime goes down. If m rc people are arrested immediately after the crime, the crime goes down. If they are not arrested, then it goes up. This is the main reason for it, and that is where we would like to concentrate.

SHRI CHARANJIT CHANANA: I would draw the kind attention of the Prime Minister to the statistics only Let us not speak just verbatim. Let us see the statistics and then whether the statistics are correct, or they are telling a lie.

MR. CHAIRMAN: You can ask for the statistics.

श्री रामानन्द यादव : सभापति जी. प्रधान मंत्री जी ने जो गृह मंत्रालय का भार वहन किया है, यह कहा है कि पुलिस कमिश्नर के माध्यम से जो उनको रेकाई मिलते हैं काइम के सम्बन्ध में वह सदन के सामने रखते हैं। उसके ग्राधार पर ग्रपने विचार व्यक्त करते हैं। लेकिन ग्राये दिन ग्रखबारों में दिल्ली के सम्बन्ध में करीबन 6 महीनों से या उससे ग्रधिक समय से नित्यप्रति काइम जिस तरह से बढ़ रहे है, मईर, डकैती, राहजनी होल्ड-ग्रप, संधमारी ग्रौर स्नैचिंग ग्रादि तरह तरह के काइम जो होते हैं, कोई दिन ऐसा नहीं है कि उनके बारे में ग्रखबारों में छपता न हो । इससे अन्दाजा लगता है कि काफी क्राइम बढ़ गये हैं श्रौर चुंकि दिल्ली में पार्लिया-मेंट है श्रीर हम लोग इस पर जागक्क रहते हैं, काफी पुलिस विभाग की नक्ताचीनी की तो क्या यह बात सही है कि जो काइम के सम्बन्ध में रिपोर्ट करने वाली मशीनरी है, दर्ज करने वाली मशीनरी विभाग की है वह ऋाइम के नम्बर को मीनि-माइज करती है अपनी प्रतिष्ठा को बचाने के लिए? दूसरी बात.....

श्री सभ पति . जब दूसरी नही ।

Only one question. You cannot have one two, three like that.

श्री रामानन्द थादव : मैं श्रापकी बात मानता हूं मैं चाहता हूं कि सरकार यह बताये कि क्या सरकार इस बात की जांच करायेगी कि, एक कमेटी के द्वारा या कोई सुलभ स्वच्छ मशीनरी द्वारा, दिल्ली का जो पुलिस विभाग है, जो काइम को उचित ढंग से दर्ज नहीं करता है, इसलिए कि नम्बर ग्राधिक होने पर उसकी प्रतिष्ठा घटेगी।

श्री भोरारजी ग्रार० देसाई: यह जो सम्माननीय सदस्य कहते है यह हकीकत थी डेढ़ साल पहले। ग्रब किसी जगह पर ऐसे काइम्स की रिपोर्ट नहीं होती है तो हम उनको सजा करते हैं।

श्री रामानन्द यादव : ग्राप 30 वर्ष से यह नहीं कहे, ग्रव क्यों कह रहे हैं ?

श्री मोरारजी स्नार० देसाई: यह पहले होता था अब नहीं हो पायेगा।

SHRI DEVENDRA NATH DW1-VEDI: It is becoming increasingly amusing every day to see the statistical approach of this Government to what are essentially human problems. Sir, there is a saying that there are three kinds of lies, white, black and statistical. And to this yet another category is added, Janata lies. Every day it is a very bad sight, to see Members of Parliament saying that the law and order situation is deteriorating and the members of the Treasury Benches getting up and saying that it is not deteriorating. Sir, this is a fact and is not a matter of policy. You talk to any Member of Parliament from Delhi belonging to either the Congress or the Janata. He will agree that the law and order situation has deteriorated in Delhi. Therefore will the hon'ble Prime Minister, acting as the Home Minister, consider a proposal that there be set up an informal Consultative Committee of the Members of Parliament hailing from Delhi from all the parties who can meet either the Prime Minister or the Home Minister once every month to review the law and order situation and devise ways and means of improving the situation.

MR. CHAIRMAN: It is a suggestion.

SHRI MORARJI R. DESAI: It is a suggestion for action.

شری سوی احمد ماشمی : داری دارالسلطنت هے کیپیتل هے اور ظاهر ھے کہ بہت سے معاملات میں داری کی مثال سامنے رکھی جاتی ہے اگر دلی کیپیٹل کے اندر مرکز کے اندر الا ایلڈ أردر كى سچوبشن كلترول ميں نه رھے اور لوگ یہ محسوس کریں که یهان پر جان و مال عزت و آبرو محفوظ نهیں هے - رات تو رات دن میں بھی نکلنا لوگوں کے لئے دشوار ھو جائے تو ظاهر ہے کہ اس سے ملک نے دوسرے حصوں پر بھی اچھا اثر نہیں پڑے گا بلکه خراب اثر پوے کا۔ اب صورت حال یه هے که اخبارات جو هم لوگ دیلی دیکھتے ھیں اس سے اندازہ یہ ھوتا ھے کہ روز بروز جرائم کی تعداد ہوھتی جا رهے هے ليکن هوم منستری جو فیگرس پیھی کرتی ہے ائر اخبارات کی رپورتلگ جوڑی جائے تو اس سے کہیں زیادہ ہوتی ہے -- میں یہ پوچھنا چاهتا هوں که دلی کے لا ایلڈ آرڈر

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کی سچویشن کے سلسلہ میں کوئی خصوصی طور پر همارے هوم منستر کے سامنے ایسی شکل هے که یہاں لا ایند آرةر کا ازسر نو جائزہ لیں اور دیکھیں که وه فیکرس جو همارے ساملے اخباروں کے ذریعہ آتی ھیں وہ صحیح ھیں یا هوم منستری کی جو مشینری پیش کر رهی هے وا صحیم هے -

†(श्री सँयद ग्रहमद हाशमी : दिल्ली दारुलसल्तत है, कैंपिटल है स्रोर जाहिर है। कि बहुत से मामलात में दिल्ली की मिसाल सामने रखी जाती है। ग्रगर विल्ली कैपीटल के ग्रन्दर, मर्कन के ग्रन्दर लाए ड ग्रार्डर की सिचएशन कन्ट्रोल में न रहे ग्रौर लोग ये महसूस करें कि यहां पर जान-श्रो-माल, इज्जत व आबरू महफुज नहीं है, राततः रात दिन में भी निकलना लोगों के लिये दुश्वार हो जाये तो जाहिर है कि इससे मुल्क के दूसरे हिस्सों पर भी श्रच्छा श्रसर नहीं पडेगा, बल्कि खराब ग्रसर पड़ेगा । ग्रब सुरते हाल यह है कि भ्रखबारात जो हम लोग डेली देखते हैं इस से अन्दाजा यह होता है कि रोज ब रोज जरायम की तादाद बढ़ती जा रही है लेकिन होम मिनिस्ट्री जो फिगर्स पेश करती है स्रगर स्रखबारात की रिपोर्टिग जोडी जाय तो इससे कहीं ज्यादा होती है। मैं यह पूछना चाहता हं कि दिल्ली की ला एन्ड ग्रार्डर की सिच्एशन के सिलसिले में कोई खसूसी तौर **५र हमारे होम मिनिस्टर के सामने ऐसी शक्ल** है कि यहां ला एन्ड ग्रार्डर का श्रजसरेनौ जायजा लें ग्रौर देखें कि वह फिगर्स जो हमारे सामने ग्रखबारों के जरिये ग्राती हैं वह सही हैं या होम मिनिस्ट्री की जो मशीनरी पेश कर रही है वह सही हैं ?]

श्री मोरारजी ग्रार० देसाई: सम्मानित मदस्य के सामने कौन सी फिगर है वह तो बताई नहीं। फिगर बता देने तो मैं कह सकता हं कि कहां से वह फिगर ग्राई। ऐसे ही कंपेरि-जन कैंसे करते हैं मेरी समझ में नहीं श्राता मुझे यह बात कबूल है कि यह स्थिति सुधरनी चाहिये ग्रौर बहुत ज्यादा सुधरनी चाहिये इसमें मुझे कोई शंक नहीं। मगर यह कहना कि भ्रब बढ़ रही है यह बात सही नही है मैंने कई दिल्ली शहरियों से भी पूछा है ग्रौर ऐसे लोगों मे पूछा है जिनका गवर्नमेट से कोई सम्बन्ध नहीं है। सब कुछ सुधर रही है ऐसा ग्रमर ग्राम जनता पर पड़ा हम्रा है मैं यह कह सकता हूं। इंसमे म्रलग-म्रलग राय हो सकती हैं इसिलये मुझे इस में झगड़ा नहीं करना है इतना मैं जरूर चाहता हूं कि इसको सुधरना है ग्रीर सुधारने मे जो मदद दें सकते है वह मदद लेने के लिये मैं राजी हुं श्रीर जो मदद देंगे उनका स्राभार भी मैं मानंग

New body for Ambasseador Car

*394. SHRI BUDDHA PRIYA MAURYA: SHRI PRAKASH MEHROTRA: SHRI CHARANJIT CHANANA: SHRI L. R. NAIK: SHRI KHURSHED ALAM KHAN:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have permitted M/s. Hindustan Motors to import dies to make a new type of body of the Ambassador car;
- (b) whether there is likely to be an improvement in the engine of the car
- (c) whether the price of the car with new body is likely to increase;

^{†[]} Devanagari transliteration.

[‡]The question was actually asked on the floor of the House by Buddha Priya Maurya.